

भूतपूर्व सैनिकों की समस्याएं

454. श्रीमती रेणुका बड़कटकी :

श्री श्रींकार लाल बेरबा :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में 23 दिसम्बर, 1965 को भूतपूर्व सैनिकों की समस्याओं पर विचार करने के लिये भारतीय सैनिकों, नाविकों तथा वायु सैनिकों की चौथी वार्षिक बैठक हुई थी;

(ख) यदि हां, तो उस में किन किन विषयों पर चर्चा हुई थी; और

(ग) सरकार द्वारा क्या सुझाव स्वीकार किये गये हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :

(क) जी हां ।

(ख) तथा (ग). सूचना देने वाला एक विवरण सभा पटल पर रखा जाता है ।
[पुस्तकालय में रखा गया, देखिए संख्या एल० टी० 5506/66]

Community Listening Sets

455. Shrimati Renuka Barkataki:

Shri P. C. Borooah:

Shri Ravindra Varma:

Shri R. S. Pandey:

Shri Rajeshwar Patel:

Shri B. Barua:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government have asked the State Governments to accord high priority to the installation of community listening sets in the border areas; and

(b) if so, the progress achieved in this regard in the border States?

The Minister of Information and Broadcasting (Shri Raj Balladur):

(a) Yes, Sir.

2463 (A1) LS-4

(b) 6724 community sets have been installed in the border areas of Assam, Gujarat, J.&K., Punjab, Uttar Pradesh, Himachal Pradesh, Manipur, Tripura and N.E.F.A. Information from Bihar, Rajasthan, Nagaland and West Bengal is awaited.

Military Base in Indian Ocean

456. Shri Umanath: Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Government have not sent their protest to the Governments of United States and United Kingdom against the move to establish military base in the Indian Ocean;

(b) if so, the reasons therefor;

(c) the existing position as regards the establishment of the military base in the Indian Ocean; and

(d) Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Government of India's strong opposition to the establishment of military bases in the Indian Ocean has been expressed on the Floor of this House and elsewhere and is already well known.

(c) and (d). The proposal appears to be still in the planning stage.

Thumba Rocket Launching Station

457. Shri Umanath:

Shri A. K. Gopalan:

Will the Prime Minister be pleased to state:

(a) whether a group of Russian Scientists will be conducting actual experiments for the first time at the Thumba equatorial rocket launching station;

(b) if so, the particular sphere in which the collaboration will be operating;

(c) the purpose of the joint experiment;

(d) whether the collaboration is of short-term duration or long-term duration; and

(e) whether the Thumba project will get any assistance from the U.S.S.R. Academy of Sciences?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) Yes.

(b) to (e). Particulars of the programme of joint scientific investigations as well as of the assistance which the Thumba Equatorial Rocket Launching Station has received from USSR are contained in the Memorandum of Understanding concluded between the Department of Atomic Energy and the Hydrometeorological Services of the Union of Soviet Socialist Republics on January 13, 1964, a copy of which was placed on the Table of the House in answer to Unstarred Question No. 1470 on November 29, 1965. A copy of the Memorandum of Understanding is again placed on the table of the House. [Placed in Library, See No. LT- 5507/ 66.]

No time limit has been prescribed for the conclusion of the joint co-operative programme.

A.I.R. Staff Artistes

458. Shri Umanath: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any proposal under consideration to create a fund to help All-India Radio staff artistes who are in distress;

(b) if so, the details thereof; and

(c) how the matter stands at present?

The Minister of Information and Broadcasting (Shri Raj Bahadur):

(a) to (c). Yes, Sir. A scheme for financial assistance to distinguished musicians, both vocal and instrumental, dancers and dramatists who have contributed substantially to the

success of All India Radio and other units of the Ministry of Information and Broadcasting has been drawn up and is being finalized in consultation with concerned Ministries. A copy of the scheme as finally accepted will be laid on the Table of the House.

Disabled Officers of Armed Forces

459. Shri Umanath: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that he has requested the various employing Ministries of the Central Government that suitable jobs in Public Undertakings might be earmarked for disabled officers of the Armed Forces;

(b) if so, the nature of the posts; and

(c) the response from the Public Undertakings and its details?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir; but the question of placing them before the Special Selection Board of the U.P.S.C. and giving them First Priority for appointment in Class I and in Class II posts recruitment to which is normally made through U.P.S.C. otherwise than on results of competitive examination conducted by the Commission is under consideration, provided they are otherwise qualified for such posts. Government have taken a decision to give disabled personnel over-riding Priority within Priority III for appointment to Class III and Class IV posts under the Central Government which are filled through the Employment Exchanges and for which they have vocational aptitude and are considered suitable with due regard to their disability.

(b) and (c). Do not arise at this stage.

Disabled Soldiers

460. Shri Umanath: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a team